

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:210  
ANSWERED ON:18.02.2009  
JAITAPUR ATOMIC POWER PLANT  
Ahir Shri Hansraj Gangaram

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the Atomic Energy Commission has granted approval to the proposed Atomic Power Plant at Jaitapur in Maharashtra;
- (b) if so, whether any foreign collaboration in technology is being sought in this regard;
- (c) if so, the details thereof; and
- (d) the details of the production cost and gestation period of the proposed Atomic Power Plant?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE AND MINISTRY OF THE STATE IN THE MINISTRY OF PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b) The Government has accorded 'in principle' approval of the site at Jaitapur in Maharashtra including land acquisition and commencement of pre-project activities, for setting up Light Water Reactors in cooperation with foreign vendors.
- (c) An Inter Governmental agreement has been signed with France for civil nuclear cooperation. Nuclear Power Corporation of India Limited,a Public Sector Enterprise of the Department of Atomic Energy and AREVA of France, one of the large global nuclear companies are currently engaged in discussions regarding setting up of two to six 1650 MWe reactors at Jaitapur.
- (d) The details of production cost and gestation period are not known at this stage.